

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. IA 1416/2022- 19(2) In C.P.(IB)/2043(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - IA 1416/2022 Madan Bajarang Lal
Vaishnawa**

V/s

Suhas Chimanlal Doshi
IN THE MATTER OF
Goldsun Auto Pvt Ltd

V/s

Auto Cop India Pvt Ltd.

APPEARANCES: -

FOR THE APPLICANT : None present

FOR THE RESPONDENT : None present

Section: 19(2) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **19.04.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish